

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

11. **IA-1655(MB)2024, IA-3414(MB)2024  
IN C.P. (IB)/3591(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.07.2024**

NAME OF THE PARTIES: Ms Shilpa Interiors  
Vs.  
Wadhawan Holding Private Limited

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

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**ORDER**

**IA-1655(MB)2024, IA-3414(MB)2024**

1. Sr. Adv. Ravi Kadam a/w Sr. Adv. Gaurav Joshi, Mr. Shyam Kapadia, Ms. Sushmita Gandhi, Ms. Anamika Singh, Ms. Grishma Dalvi, Mr. Kushal Boolchandani i/b Indus Law, Ld. Counsel for the Applicant present. Mr. Aniruth Purusothaman, Ld. Counsel for the Respondent present in IA-1655/2024.
2. Ld. Counsel for the Applicant put before the Bench the letter of the Adv. Malak Manish Bhatt (Advocate on Record, Supreme Court of India) dated 16.07.2024 stating that –

*“During the Course of the Arguments, Mr. Shyam Divan, Ld. Senior Advocate also apprised the Hon’ble Court about the proceedings pending before the Hon’ble National Company Law Tribunal, Mumbai which have now been kept for further hearing on 18.07.2024 i.e., Thursday. The Hon’ble Supreme Court orally requested Mr. Divan to apprise the Hon’ble National Company Law Tribunal, Mumbai that the matter before the Hon’ble Supreme Court has been kept for further consideration on 19.07.2024.”*

3. Ld. Counsel for the Respondent vehemently opposed for extending the stay granted vide order dated 03.07.2024. He submits that the letter dated 16.07.2024 submitted by the Applicant has no judicial order or intimation. The Ld. Counsel admitted that their advocate was not present in the Court during the hearing by the Hon'ble Apex Court.
4. Perused the letter dated 16.07.2024. In view of the contents of the above cited letter, this Bench is not inclined to proceed with the case, pending adjudication before the Hon'ble Supreme Court.
5. This matter is adjourned to **25.07.2024**. Meanwhile, the order dated 03.07.2024 will continue till the next date of effective hearing.

**Sd/-**  
**ANU JAGMOHAN SINGH**  
**Member (Technical)**

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**